

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6251  
ANSWERED ON:15.05.2012  
GUIDELINES FOR UNDERTRIALS  
Joshi Shri Mahesh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has prepared new guidelines for the undertrial prisoners suffering from terminal diseases, being tried in different courts of the country;
- (b) if so, the details thereof; and
- (c) the time by which the said guidelines are likely to be implemented?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Prisons " is a State subject under List II of the Seventh Schedule to the Constitution and therefore Prison administration is primarily the responsibility of the State Governments. However a comprehensive advisory dated 13th August 2010 has been issued by the Government on "Policy for the treatment of terminally ill prisoners/inmates (TIPS)-regarding" for all States/UTs for compliance.